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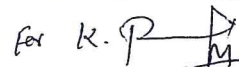
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/222/2016  
NAME OF THE PETITIONER(S) : S. Ramesh  
NAME OF THE RESPONDENT(S) : The South Travancore Hindu College Association & 2 others  
UNDER SECTION : 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S. SETHAIL	COUNSEL FOR RESPONDENTS [1 & 3]	
2.	R. ANAND KUMAR	COUNSEL FOR PETITIONER	for K. P.  20/9/17

**ORDER**

Counsel representing both the parties are present and prayed time for making submissions. Time extended at request. Put up on 11.10.2017 at 10.30 A.M.

—sd—  
**K Anantha Padmanabha Swamy**  
Member (Judicial)

bc